

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 16.7.1998

OA 323/95

Ashok Kumar Chitara, Moulder Grade-I, Ticket No.9662, Shop No.3, Railway Workshop, Jodhpur.

... Applicant

Versus

1. Union of India through the General Manager (P), Northern Railway, Baroda House, New Delhi.
2. Chief Works Engineer, Northern Railway, Baroda House, New Delhi.
3. Dy. Chief Mechanical Engineer, Workshop, Northern Railway, Jodhpur.
4. Divisional Railway Manager, Northern Railway, Jodhpur.
5. Shri Kailash Chander, Ticket No.9681, Shop No.3, Northern Railway, Jodhpur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant ... None

For Respondents No.1 to 4 ... Mr.S.S.Vyas

For Respondent No.5 ... None

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Ashok Kumar Chitara, in this application under Section 19 of the Administrative Tribunals Act, 1985, has prayed mainly for a direction to the respondents for his promotion as Mistry Grade-I against the short-fall vacancy exclusively meant for SC candidate, for which necessary training was imparted to him.

2. None is present for the applicant despite the fact that this OA was adjourned at the request of the counsel for the applicant from 13.7.98 to 16.7.98. We have heard Mr.S.S.Vyas, counsel for respondents No.1 to 4, and have carefully gone through the records of the case.

3. The learned counsel for respondents No.1 to 4 has produced a copy of an order dated 19.12.96, which has been taken on the record of this case, by which the applicant has been promoted to the post of Mistry Grade Rs.1400-2300 (RPS) with his pay fixed at Rs.1600/- p.m.. Since the grievance of the applicant has been redressed, we find that the present application does not survive for consideration. This application is, therefore, dismissed. No order as to costs.

(Signature)
(GOPAL SINGH)
ADM. MEMBER

(Signature)
(GOPAL KRISHNA)
VICE CHAIRMAN

VK